

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
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Report on :13-03-2025

**Date : 13.03.2025**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	20305/2025	13.03.2025	BLAPL-6321/2024	P SETHY	C.O.		Order Dtd. 2025-03-11	BAIL-1	(Seat No-3)
2	20306/2025	13.03.2025	BLAPL-10682/2024	S NAYAK	C.O.		Order Dtd. 2025-03-05	BAIL-1	(Seat No-3)
3	20307/2025	13.03.2025	BLAPL-11670/2024	B SAHOO	C.O.		Order Dtd. 2025-03-05		(Seat No-3)
4	20308/2025	13.03.2025	BLAPL-5868/2024	LB DEO	C.O.		Order Dtd. 2025-03-11		(Seat No-3)
5	20309/2025	13.03.2025	BLAPL-8273/2024	MR SAHOO	C.O.		Order Dtd. 2025-03-11	BAIL-2	(Seat No-12)
6	20311/2025	13.03.2025	ABLAPL-2372/2024	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-12)
7	20313/2025	13.03.2025	WP (C) - 5563/2025	J.K.MAJHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-12	WRIT BRANCH-8	(Seat No-41)
8	20316/2025	13.03.2025	ABLAPL-1874/2025	P BEHERA	C.O.	COURT NO. 2 OLD		BAIL-2	(Seat No-18)
9	20317/2025	13.03.2025	ABLAPL-8742/2024	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-27		(Seat No-18)
10	20319/2025	13.03.2025	WP (C) - 338/2024	R. K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	WRIT BRANCH-2	(Seat No-50)
11	20328/2025	13.03.2025	WP (C) -	SARAT CHANDRA	C.O.	COURT	Order		(Seat

			17046/2024	MEKAP		NO. 2 OLD	Dtd. 2025-03- 11		No- 50)
12	20329/2025	13.03.2025	CRLMC- 970/2025	MOHAN KUMAR SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10		(Seat No- 50)
13	20330/2025	13.03.2025	BLAPL- 8711/2024	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 11	BAIL-1	(Seat No-3)
14	20331/2025	13.03.2025	ABLAPL- 2425/2025	SK AHESAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 11		(Seat No-3)
15	20332/2025	13.03.2025	ABLAPL- 2424/2025	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 11		(Seat No-3)
16	20333/2025	13.03.2025	ABLAPL- 2421/2025	SC SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 11	BAIL-1	(Seat No-4)
17	20334/2025	13.03.2025	ABLAPL- 2415/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03- 11		(Seat No-4)
18	20335/2025	13.03.2025	ABLAPL- 8741/2024	A. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03- 10		(Seat No-4)
19	20336/2025	13.03.2025	ABLAPL- 2414/2025	BP MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03- 11	BAIL-1	(Seat No- 14)
20	20337/2025	13.03.2025	ABLAPL- 2413/2025	KC PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 11		(Seat No- 14)
21	20338/2025	13.03.2025	ABLAPL- 2411/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025-03- 11		(Seat No- 14)
22	20339/2025	13.03.2025	ABLAPL- 2408/2025	SS BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-03- 11		(Seat No- 14)
23	20340/2025	13.03.2025	BLAPL- 671/2025	A. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03- 11	BAIL-2	(Seat No-9)
24	20341/2025	13.03.2025	ABLAPL- 2404/2025	RN PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 11		(Seat No-9)

25	20342/2025	13.03.2025	ABLAPL-34/2025	TAPAN KUMAR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10	BAIL-2	(Seat No-9)
26	20343/2025	13.03.2025	ABLAPL-2403/2025	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	BAIL-1	(Seat No-5)
27	20344/2025	13.03.2025	ABLAPL-2402/2025	LK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	BAIL-2	(Seat No-10)
28	20345/2025	13.03.2025	ABLAPL-2440/2025	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Seat No-10)
29	20346/2025	13.03.2025	ABLAPL-2399/2025	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	BAIL-1	(Seat No-6)
30	20347/2025	13.03.2025	ABLAPL-2419/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Seat No-6)
31	20348/2025	13.03.2025	ABLAPL-2406/2025	HK DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-11		(Seat No-6)
32	20349/2025	13.03.2025	CRLMC-4163/2024	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-10		(Seat No-6)
33	20350/2025	13.03.2025	ABLAPL-2412/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-11		(Seat No-6)
34	20352/2025	13.03.2025	ABLAPL-2416/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2025-03-11		(Seat No-6)
35	20353/2025	13.03.2025	ABLAPL-2417/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-11	BAIL-1	(Seat No-13)
36	20354/2025	13.03.2025	BLAPL-1538/2025	A. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-10		(Seat No-13)
37	20355/2025	13.03.2025	BLAPL-785/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-11		(Seat No-13)
38	20357/2025	13.03.2025	BLAPL-823/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-	BAIL-1	(Seat No-4)

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39	20358/2025	13.03.2025	CRLMC-4658/2024	PRASANNA KUMAR SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-11		(Seat No-4)
40	20359/2025	13.03.2025	CONTC-7854/2024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-07		(Seat No-4)
41	20360/2025	13.03.2025	BLAPL-1671/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-10	BAIL-2	(Seat No-17)
42	20361/2025	13.03.2025	WP (C) - 2765/2024	L SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-10	WRIT BRANCH-3	(Seat No-33)
43	20362/2025	13.03.2025	BLAPL-941/2025	H. K. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-11		(Seat No-33)
44	20363/2025	13.03.2025	MATA-39/2022	A K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-12	FIRST APPEAL	(Seat No-5)
45	20364/2025	13.03.2025	MATA-39/2022	P K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-12	FIRST APPEAL	(Seat No-5)
46	20365/2025	13.03.2025	BLAPL-524/2025	RK MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-11		(Seat No-5)
47	20366/2025	13.03.2025	MATA-392/2023	S DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-12	FIRST APPEAL	(Seat No-4)
48	20367/2025	13.03.2025	BLAPL-594/2025	A KUMAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-11		(Seat No-4)
49	20368/2025	13.03.2025	MATA-458/2023	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-12	FIRST APPEAL	(Seat No-4)
50	20370/2025	13.03.2025	RPFAM-369/2023	R K SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-12	FIRST APPEAL	(Seat No-5)
51	20371/2025	13.03.2025	BLAPL-8251/2024	SK PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-10	BAIL-2	(Seat No-8)
52	20392/2025	13.03.2025	MACA-567/2023	SK SAHOO	C.O.	COURT NO. 3	Order Dtd.	MISC. APPEAL	(Seat No-1)

						OLD	2025-03-07	SEC.	
53	20395/2025	13.03.2025	WP (C) - 38338/2023	M S HASAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-11	WRIT BRANCH-7	(Seat No-10)
54	20396/2025	13.03.2025	WP (C) - 6756/2023	ASHOK KUMAR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-11	WRIT BRANCH-2	(Seat No-6)
55	20397/2025	13.03.2025	CRLMC-793/2025	S.R.PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-10	CRIMINAL MISC	(Seat No-3)
56	20399/2025	13.03.2025	WP (C) - 35728/2022	A K SWAIN	C.O.	COURT NO. 22	Order Dtd. 2025-03-25	WRIT BRANCH-5	(Seat No-47)
57	20400/2025	13.03.2025	WP (C) - 14619/2019	S K RATH	C.O.	COURT NO. 22	Order Dtd. 2025-03-11	WRIT BRANCH-4	(Seat No-46)
58	20403/2025	13.03.2025	BLAPL-1732/2025	BARADA PRASANNA SARANGI	C.O.	COURT NO. 22	Order Dtd. 2025-03-11	BAIL-2	(Seat No-8)
59	20404/2025	13.03.2025	BLAPL-1731/2025	S CHOUDHURY	C.O.	COURT NO. 22	Order Dtd. 2025-03-11	BAIL-2	(Seat No-8)
60	20406/2025	13.03.2025	BLAPL-1726/2025	S CHOUDHURY	C.O.	COURT NO. 22	Order Dtd. 2025-03-11		(Seat No-8)
61	20411/2025	13.03.2025	BLAPL-1741/2025	HK MALLICK	C.O.	COURT NO. 22	Order Dtd. 2025-03-11		(Seat No-8)
62	20412/2025	13.03.2025	BLAPL-1725/2025	MR SAHOO	C.O.	COURT NO. 22	Order Dtd. 2025-03-11		(Seat No-8)
63	20413/2025	13.03.2025	BLAPL-1733/2025	G SAHOO	C.O.	COURT NO. 22	Order Dtd. 2025-03-11		(Seat No-8)
64	20414/2025	13.03.2025	BLAPL-138/2025	PK MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2025-03-11	BAIL-1	(Seat No-1)
65	20415/2025	13.03.2025	RVWPET-222/2018	M NAYAK	C.O.	COURT NO. 22	Order Dtd. 2025-03-10	CIVIL REVISION	(Seat No-5)
66	20417/2025	13.03.2025	CRLMC-	K SAHOO	C.O.	COURT	Order	CRIMINAL	(Seat

			3709/2023			NO. 22	Dtd. 2025-03-11	MISC	No-4)
67	20418/2025	13.03.2025	CRLMC-2549/2024	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-21	CRIMINAL MISC	(Seat No-6)
68	20419/2025	13.03.2025	BLAPL-366/2025	P BEHERA	C.O.	COURT NO. 2 OLD		BAIL-1	(Seat No-6)
69	20420/2025	13.03.2025	CRLMC-3546/2022	M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	CRIMINAL MISC	(Seat No-6)
70	20421/2025	13.03.2025	BLAPL-1737/2025	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	BAIL-2	(Seat No-17)
71	20422/2025	13.03.2025	CRLMC-936/2021	S K BISWAL	C.O.	COURT NO. 12	Order Dtd. 2025-04-15	CRIMINAL MISC	(Seat No-6)
72	20423/2025	13.03.2025	BLAPL-1734/2025	TR DAS	C.O.	COURT NO. 12	Order Dtd. 2025-03-11	BAIL-2	(Seat No-9)
73	20424/2025	13.03.2025	CRLMC-2584/2024	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-6)
74	20425/2025	13.03.2025	CRLMC-2583/2024	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10	CRIMINAL MISC	(Seat No-6)
75	20427/2025	13.03.2025	CRLMC-5407/2023	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	CRIMINAL MISC	(Seat No-7)
76	20428/2025	13.03.2025	CRLMC-303/2022	A PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	CRIMINAL MISC	(Seat No-2)
77	20439/2025	13.03.2025	WP (C) - 6676/2025	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	WRIT BRANCH-1	(Seat No-30)
78	20443/2025	13.03.2025	WP (C) - 10023/2016	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
79	20445/2025	13.03.2025	WP (C) - 5899/2025	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10	WRIT BRANCH-4	(Seat No-46)
80	20447/2025	13.03.2025	WP (C) -	A K NAYAK	C.O.	COURT	Order	WRIT	(Seat

			5899/2025			NO. 2 OLD	Dtd. 2025-03- 10	BRANCH-4	No- 46)
81	20451/2025	13.03.2025	WP (C) - 5878/2025	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 113)
82	20452/2025	13.03.2025	WP (C) - 5878/2025	A K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 113)
83	20454/2025	13.03.2025	WP (C) - 31094/2024	B M SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 11	WRIT BRANCH-5	(Seat No- 32)
84	20455/2025	13.03.2025	WP (C) - 31141/2024	B N SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 11		(Seat No- 32)
85	20457/2025	13.03.2025	WP (C) - 4772/2025	J LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10	WRIT BRANCH-6	(Seat No- 16)
86	20458/2025	13.03.2025	WP (C) - 6685/2025	C R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10	WRIT BRANCH-1	(Seat No- 30)
87	20460/2025	13.03.2025	WP (C) - 6735/2025	K C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 07		(Seat No- 30)
88	20463/2025	13.03.2025	WP (C) - 4315/2025	J R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10	WRIT BRANCH-6	(Seat No- 26)
89	20464/2025	13.03.2025	WP (C) - 6784/2025	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10	WRIT BRANCH-2	(Seat No-9)
90	20467/2025	13.03.2025	WP (C) - 6665/2025	S K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 07		(Seat No-9)
91	20468/2025	13.03.2025	WP (C) - 5248/2025	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 104)
92	20469/2025	13.03.2025	WP (C) - 6746/2025	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10	WRIT BRANCH-4	(Seat No- 27)
93	20470/2025	13.03.2025	WP (C) - 6746/2025	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10	WRIT BRANCH-4	(Seat No- 27)

94	20471/2025	13.03.2025	WP (C) - 6764/2025	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10	WRIT BRANCH-5	(Seat No- 20)
95	20472/2025	13.03.2025	WP (C) - 6649/2025	H S DEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10	WRIT BRANCH-2	(Seat No-6)
96	20473/2025	13.03.2025	WP (C) - 6634/2025	RANJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10	WRIT BRANCH-8	(Seat No- 42)
97	20474/2025	13.03.2025	BLAPL- 52/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 11		(Seat No- 42)
98	20476/2025	13.03.2025	WP (C) - 29085/2024	DIBYA CHARAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10		(Seat No- 42)
99	20477/2025	13.03.2025	BLAPL- 1730/2025	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 11		(Seat No- 42)
100	20478/2025	13.03.2025	WP (C) - 27887/2024	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10		(Seat No- 42)
101	20479/2025	13.03.2025	BLAPL- 396/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 11	BAIL-1	(Seat No-6)
102	20480/2025	13.03.2025	WP (C) - 30842/2024	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 10		(Seat No-6)
103	20481/2025	13.03.2025	BLAPL- 397/2025	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 11		(Seat No-6)
104	20482/2025	13.03.2025	WP (C) - 6639/2025	G K NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 07	WRIT BRANCH-1	(Seat No- 30)
105	20483/2025	13.03.2025	WP (C) - 20808/2024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 06		(Seat No- 30)
106	20484/2025	13.03.2025	WP (C) - 20808/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 06		(Seat No- 30)
107	20485/2025	13.03.2025	WP (C) - 5545/2025	A MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-03-	WRIT BRANCH-5	(Seat No- 23)

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108	20487/2025	13.03.2025	WP (C) - 6695/2025	B. K. PATI	C.O.	COURT NO. 12	Order Dtd. 2025-03- 10	WRIT BRANCH-2	(Seat No-9)
109	20488/2025	13.03.2025	RVWPET- 285/2024	P K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-03- 11		(Seat No-9)
110	20490/2025	13.03.2025	BLAPL- 546/2025	B N SARANGI	C.O.	COURT NO. 12	Order Dtd. 2025-03- 11		(Seat No-9)
111	20491/2025	13.03.2025	WP (C) - 6684/2025	R. K. BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-03- 10	WRIT BRANCH-1	(Seat No- 30)
112	20492/2025	13.03.2025	WP (C) - 6708/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2025-03- 10	WRIT BRANCH-2	(Seat No-9)
113	20493/2025	13.03.2025	CRLA- 99/2025	S. BARIK	C.O.	COURT NO. 3	Order Dtd. 2025-07- 07		(Seat No-9)
114	20494/2025	13.03.2025	CRLREV- 88/2025	M R SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-05- 15		(Seat No-9)
115	20495/2025	13.03.2025	WP (C) - 6348/2025	NIRANJAN ROUT	C.O.	COURT NO. 3	Order Dtd. 2025-03- 11	WRIT BRANCH-3	(Seat No- 14)
116	20496/2025	13.03.2025	CRLMC- 557/2025	P BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-03- 10		(Seat No- 14)
117	20498/2025	13.03.2025	WP (C) - 27606/2024	A. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-03- 10		(Seat No- 14)
118	20500/2025	13.03.2025	WP (C) - 3530/2025	SUBRATA PANDA	C.O.	COURT NO. 3	Order Dtd. 2025-03- 11	WRIT BRANCH-8	(Seat No- 41)
119	20501/2025	13.03.2025	CRLMC- 562/2025	A K DAS	C.O.	COURT NO. 3	Order Dtd. 2025-03- 10		(Seat No- 41)
120	20502/2025	13.03.2025	WP (C) - 3681/2025	M. BARAL	C.O.	COURT NO. 3	Order Dtd. 2025-03- 11		(Seat No- 41)
121	20504/2025	13.03.2025	ABLAPL- 2430/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO.	Order Dtd.	BAIL-2	(Seat No-

						17	2025-05-06		10)
122	20505/2025	13.03.2025	CRLMC-953/2025	D P DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-10		(Seat No-10)
123	20507/2025	13.03.2025	CONTC-7264/2024	K SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-07	CONTEMPT	(Seat No-3)
124	20510/2025	13.03.2025	BLAPL-9206/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-03-11	BAIL-1	(Seat No-4)
125	20511/2025	13.03.2025	CONTC-7866/2024	A K SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-07	CONTEMPT	(Seat No-2)
126	20512/2025	13.03.2025	CONTC-7336/2024	P K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-03-07		(Seat No-2)
127	20513/2025	13.03.2025	CONTC-7408/2024	S K SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-07	CONTEMPT	(Seat No-1)
128	20514/2025	13.03.2025	WP (C) - 5242/2025	D NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-06-19		(Seat No-1)
129	20515/2025	13.03.2025	CMP-132/2025	Y DAS	C.O.	COURT NO. 23	Order Dtd. 2025-03-07		(Seat No-1)
130	20516/2025	13.03.2025	CRLMC-682/2025	P MUDULI	C.O.	COURT NO. 15	Order Dtd. 2025-04-22		(Seat No-1)
131	20517/2025	13.03.2025	WA-431/2025	T K NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-11	WRIT APPEAL	(Seat No-7)
132	20518/2025	13.03.2025	WP (C) - 6200/2025	M K RATH	C.O.	COURT NO. 15	Order Dtd. 2025-03-11		(Seat No-7)
133	20520/2025	13.03.2025	ABLAPL-2397/2025	DEBASISH SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-11		(Seat No-7)
134	20521/2025	13.03.2025	WP (C) - 6274/2025	P C DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-11		(Seat No-7)
135	20522/2025	13.03.2025	ABLAPL-	SRINIBASH	C.O.	COURT	Order		(Seat

			2398/2025	MOHANTY		NO. 17	Dtd. 2025-05- 01		No-7)
136	20523/2025	13.03.2025	WP (C) - 4373/2025	M R ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-04- 30	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
137	20524/2025	13.03.2025	ABLAPL- 2409/2025	SANJIB KUMAR BHANJIJADEO	C.O.	COURT NO. 17	Order Dtd. 2025-03- 11		(Seat No- 121)
138	20525/2025	13.03.2025	WP (C) - 1118/2025	S BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-03- 10	WRIT BRANCH-4	(Seat No- 19)
139	20527/2025	13.03.2025	WP (C) - 6733/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-03- 10	WRIT BRANCH-2	(Seat No-9)
140	20528/2025	13.03.2025	WP (C) - 3685/2025	K MANDAL	C.O.	COURT NO. 17	Order Dtd. 2025-03- 12		(Seat No-9)
141	20529/2025	13.03.2025	CRLMC- 4163/2024	A S PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 10		(Seat No-9)
142	20530/2025	13.03.2025	BLAPL- 1739/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03- 11	BAIL-2	(Seat No-8)
143	20531/2025	13.03.2025	BLAPL- 117/2025	S HUSSIAN	C.O.	COURT NO. 17	Order Dtd. 2025-03- 11		(Seat No-8)
144	20532/2025	13.03.2025	WP (C) - 954/2025	K C PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-04- 04		(Seat No-8)
145	20533/2025	13.03.2025	WP (C) - 6892/2025	R K BARIK	C.O.	COURT NO. 20	Order Dtd. 2025-03- 11	WRIT BRANCH-3	(Seat No- 14)
146	20534/2025	13.03.2025	BLAPL- 81/2025	SK AHESAN	C.O.	COURT NO. 20	Order Dtd. 2025-03- 11		(Seat No- 14)
147	20535/2025	13.03.2025	WP (C) - 17109/2024	P K JENA	C.O.	COURT NO. 20	Order Dtd. 2025-03- 11		(Seat No- 14)
148	20536/2025	13.03.2025	BLAPL- 1702/2025	B K PARDHI	C.O.	COURT NO. 20	Order Dtd. 2025-03- 11		(Seat No- 14)

149	20538/2025	13.03.2025	WP (C) - 3880/2025	P K MISHRA	C.O.	COURT NO. 20	Order Dtd. 2025-03- 27	WRIT BRANCH-5	(Seat No- 32)
150	20539/2025	13.03.2025	ABLAPL- 12740/2024	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 18		(Seat No- 32)
151	20540/2025	13.03.2025	WP (C) - 5446/2025	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12	WRIT BRANCH-8	(Seat No- 41)
152	20541/2025	13.03.2025	WP (C) - 7045/2025	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12	WRIT BRANCH-4	(Seat No- 27)
153	20543/2025	13.03.2025	WP (C) - 6841/2025	ASHOK KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12	WRIT BRANCH-4	(Seat No- 19)
154	20544/2025	13.03.2025	WP (C) - 7099/2025	B MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12		(Seat No- 19)
155	20545/2025	13.03.2025	WP (C) - 6576/2025	A K JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12	WRIT BRANCH-7	(Seat No- 18)
156	20546/2025	13.03.2025	BLAPL- 1706/2025	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 11		(Seat No- 18)
157	20547/2025	13.03.2025	BLAPL- 1713/2025	GANESH SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12- 31	BAIL-2	(Seat No- 17)
158	20548/2025	13.03.2025	WP (C) - 6068/2025	M NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 12		(Seat No- 17)
159	20549/2025	13.03.2025	CRLA- 148/2025	G C JENA	C.O.	COURT NO. 3	Order Dtd. 2025-05- 15		(Seat No- 17)
160	20550/2025	13.03.2025	BLAPL- 1712/2025	GANESH SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-03- 11		(Seat No- 17)
161	20551/2025	13.03.2025	BLAPL- 82/2025	S SAMAL	C.O.	COURT NO. 3	Order Dtd. 2025-03- 11		(Seat No- 17)
162	20552/2025	13.03.2025	MATA- 359/2024	S.DAS	C.O.	COURT NO. 3	Order Dtd. 2025-03-	FIRST APPEAL	(Seat No-1)

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163	20553/2025	13.03.2025	WP (C) - 6151/2025	P K LENKA	C.O.	COURT NO. 3	Order Dtd. 2025-03- 12		(Seat No-1)
164	20554/2025	13.03.2025	BLAPL- 1721/2025	S K BISWAL	C.O.	COURT NO. 3	Order Dtd. 2025-03- 11	BAIL-2	(Seat No-8)
165	20555/2025	13.03.2025	BLAPL- 1704/2025	BALARAM SINGH	C.O.	COURT NO. 3	Order Dtd. 2025-03- 11	BAIL-2	(Seat No-9)
166	20557/2025	13.03.2025	WP (C) - 17534/2024	B.K. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2025-03- 11		(Seat No-9)
167	20558/2025	13.03.2025	BLAPL- 1705/2025	B P TANGA	C.O.	COURT NO. 3	Order Dtd. 2025-03- 11		(Seat No-9)
168	20559/2025	13.03.2025	WP (C) - 17534/2024	M K RATH	C.O.	COURT NO. 3	Order Dtd. 2025-03- 11		(Seat No-9)
169	20561/2025	13.03.2025	BLAPL- 1705/2025	HARIHAR SUNDARA	C.O.	COURT NO. 3	Order Dtd. 2025-03- 11		(Seat No-9)
170	20563/2025	13.03.2025	BLAPL- 103/2025	UDAY KUMAR	C.O.	COURT NO. 3	Order Dtd. 2025-03- 11		(Seat No-9)
171	20565/2025	13.03.2025	CONTC- 7139/2024	A P SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-03- 12		(Seat No-9)
172	20566/2025	13.03.2025	BLAPL- 82/2025	S SAMAL	C.O.	COURT NO. 3	Order Dtd. 2025-03- 11		(Seat No-9)
173	20568/2025	13.03.2025	CONTC- 5837/2024	M/S PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 3	Order Dtd. 2025-03- 12		(Seat No-9)
174	20569/2025	13.03.2025	BLAPL- 1708/2025	MANGU NANDY	C.O.	COURT NO. 3	Order Dtd. 2025-03- 11		(Seat No-9)
175	20570/2025	13.03.2025	CONTC- 8145/2024	U CHHOTRAY	C.O.	COURT NO. 3	Order Dtd. 2025-03- 12		(Seat No-9)
176	20571/2025	13.03.2025	CONTC- 7349/2024	N K ROUT	C.O.	COURT NO. 3	Order Dtd.		(Seat No-9)

							2025-03-12		
177	20572/2025	13.03.2025	CONTC-8129/2024	B K SWAIN	C.O.	COURT NO. 3	Order Dtd. 2025-03-05		(Seat No-9)
178	20574/2025	13.03.2025	CONTC-6466/2024	R CH ROUT	C.O.	COURT NO. 3	Order Dtd. 2025-03-12		(Seat No-9)
179	20576/2025	13.03.2025	CONTC-6436/2024	M/S.BANABIHARI RAY	C.O.	COURT NO. 3	Order Dtd. 2025-03-12		(Seat No-9)
180	20577/2025	13.03.2025	CONTC-8131/2024	B K SWAIN	C.O.	COURT NO. 3	Order Dtd. 2025-03-05		(Seat No-9)
181	20579/2025	13.03.2025	WP (C) - 15078/2024	B.K. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2025-03-11	WRIT BRANCH-6	(Seat No-26)
182	20581/2025	13.03.2025	TRPCRL-35/2024	M R ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2025-03-12	BAIL-1	(Seat No-3)
183	20584/2025	13.03.2025	CONTC-8166/2024	B SAMAL	C.O.	COURT NO. 3	Order Dtd. 2025-03-12	CONTEMPT	(Seat No-1)
184	20586/2025	13.03.2025	WP (C) - 2574/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-01-29	WRIT BRANCH-3	(Seat No-11)
185	20587/2025	13.03.2025	WP (C) - 6012/2025	J P KAR	C.O.	COURT NO. 25	Order Dtd. 2025-03-11	WRIT BRANCH-4	(Seat No-46)
186	20589/2025	13.03.2025	CONTC-5950/2024	M/S S.K. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-03-10		(Seat No-46)
187	20590/2025	13.03.2025	CONTC-7961/2024	DR. PURUSOTTAM CHULI, P. NATH	C.O.	COURT NO. 25	Order Dtd. 2025-03-12		(Seat No-46)
188	20592/2025	13.03.2025	WP (C) - 7018/2025	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-04-07	WRIT BRANCH-4	(Seat No-27)
189	20594/2025	13.03.2025	WP (C) - 6422/2025	S K BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-03-12		(Seat No-27)
190	20596/2025	13.03.2025	WP (C) -	J LENKA	C.O.	COURT	Order	WRIT	(Seat

			6456/2025			NO. 25	Dtd. 2025-03- 12	BRANCH-8	No- 42)
191	20597/2025	13.03.2025	MACA- 109/2025	A K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03- 10		(Seat No- 42)
192	20599/2025	13.03.2025	CONTC- 6691/2024	S K PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2025-03- 11		(Seat No- 42)
193	20600/2025	13.03.2025	WP (C) - 6406/2025	S K BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-03- 12	WRIT BRANCH-8	(Seat No- 42)
194	20601/2025	13.03.2025	WP (C) - 2491/2025	D P DASH	C.O.	COURT NO. 25	Order Dtd. 2025-03- 12		(Seat No- 42)
195	20602/2025	13.03.2025	MACA- 1296/2024	I CH SAHU	C.O.	COURT NO. 25	Order Dtd. 2025-03- 10		(Seat No- 42)
196	20603/2025	13.03.2025	MACA- 1296/2024	M MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-03- 10		(Seat No- 42)
197	20605/2025	13.03.2025	WP (C) - 6120/2025	MITRA RANJAN TRIPATHY	C.O.	COURT NO. 25	Order Dtd. 2025-03- 12		(Seat No- 42)
198	20607/2025	13.03.2025	LAA- 41/2015	M R BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03- 12	FIRST APPEAL	(Seat No-3)
199	20608/2025	13.03.2025	MACA- 1156/2024	A K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03- 10		(Seat No-3)
200	20609/2025	13.03.2025	MACA- 1156/2024	R K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03- 10		(Seat No-3)
201	20610/2025	13.03.2025	CONTC- 6137/2024	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-03- 12		(Seat No-3)
202	20611/2025	13.03.2025	CONTC- 6922/2024	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-03- 12		(Seat No-3)
203	20612/2025	13.03.2025	CONTC- 7699/2024	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-03- 12	CONTEMPT	(Seat No-7)

204	20613/2025	13.03.2025	CONTC-7698/2024	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-12	CONTEMPT	(Seat No-6)
205	20615/2025	13.03.2025	CONTC-7697/2024	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-12	CONTEMPT	(Seat No-7)
206	20616/2025	13.03.2025	CONTC-7904/2024	G JAYSINGH	C.O.	COURT NO. 25	Order Dtd. 2025-03-12		(Seat No-7)
207	20618/2025	13.03.2025	CONTC-7979/2024	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-12		(Seat No-7)
208	20620/2025	13.03.2025	WP (C) - 6266/2025	S GUPTA	C.O.	COURT NO. 25	Order Dtd. 2025-03-12		(Seat No-7)
209	20621/2025	13.03.2025	WP (C) - 6035/2025	B K DALAI	C.O.	COURT NO. 25	Order Dtd. 2025-03-11	WRIT BRANCH-5	(Seat No-23)
210	20623/2025	13.03.2025	WP (C) - 6716/2025	B.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-03-11	WRIT BRANCH-6	(Seat No-24)
211	20625/2025	13.03.2025	WP (C) - 6526/2025	P R SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-03-12		(Seat No-24)
212	20628/2025	13.03.2025	WP (C) - 6553/2025	P R SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-03-12	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
213	20630/2025	13.03.2025	WP (C) - 6772/2025	R N BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03-12	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
214	20631/2025	13.03.2025	WP (C) - 30026/2024	R. K. SARANGI	C.O.	COURT NO. 25		WRIT BRANCH-3	(Seat No-11)
215	20632/2025	13.03.2025	WP (C) - 30022/2024	R. K. SARANGI	C.O.	COURT NO. 25		WRIT BRANCH-5	(Seat No-32)
216	20633/2025	13.03.2025	WP (C) - 30086/2024	R. K. SARANGI	C.O.	COURT NO. 25		WRIT BRANCH-1	(Seat No-31)
217	20634/2025	13.03.2025	WP (C) - 6648/2025	J SAHOO	C.O.	COURT NO. 25		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
218	20635/2025	13.03.2025	WP (C) - 30072/2024	R. K. SARANGI	C.O.	COURT NO.			(Seat No-

						25			116)
219	20636/2025	13.03.2025	WP (C) - 30015/2024	R. K. SARANGI	C.O.	COURT NO. 25		WRIT BRANCH-1	(Seat No-1)
220	20637/2025	13.03.2025	WP (C) - 30077/2024	R. K. SARANGI	C.O.	COURT NO. 25		WRIT BRANCH-1	(Seat No- 31)
221	20638/2025	13.03.2025	BLAPL- 10434/2024	RK MEHER	C.O.	COURT NO. 25	Order Dtd. 2025-03- 12		(Seat No- 31)
222	20639/2025	13.03.2025	BLAPL- 10444/2024	MR SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03- 12	BAIL-1	(Seat No-1)
223	20640/2025	13.03.2025	BLAPL- 10338/2024	MR SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03- 12		(Seat No-1)
224	20641/2025	13.03.2025	WP (C) - 23710/2021	P K DAS	C.O.	COURT NO. 25	Order Dtd. 2025-03- 04	WRIT BRANCH-7	(Seat No- 48)
225	20642/2025	13.03.2025	ABLAPL- 2349/2025	A MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-03- 10		(Seat No- 48)
226	20643/2025	13.03.2025	BLAPL- 408/2025	S BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-03- 11		(Seat No- 48)
227	20644/2025	13.03.2025	BLAPL- 1758/2025	AK SARANGI	C.O.	COURT NO. 25	Order Dtd. 2025-03- 12		(Seat No- 48)
228	20645/2025	13.03.2025	WP (C) - 22921/2018	S K BEHERA	C.O.	DR (J)	Order Dtd. 2025-04- 10	WRIT BRANCH-8	(Seat No- 43)
229	20646/2025	13.03.2025	WP (C) - 5426/2025	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 07	WRIT BRANCH-8	(Seat No- 41)
230	20647/2025	13.03.2025	WP (C) - 6912/2025	B R SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 11		(Seat No- 41)
231	20648/2025	13.03.2025	ABLAPL- 2045/2025	TK NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 12		(Seat No- 41)
232	20649/2025	13.03.2025	CMAPL- 67/2024	N CH SINHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 10		(Seat No- 41)

233	20650/2025	13.03.2025	CRP-8/2024	S K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-11	CIVIL REVISION	(Seat No-5)
234	20651/2025	13.03.2025	CRP-8/2024	N CH SINHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-11	CIVIL REVISION	(Seat No-5)
235	20652/2025	13.03.2025	CRP-8/2024	D SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-11	CIVIL REVISION	(Seat No-5)
236	20653/2025	13.03.2025	WP (C) - 7031/2025	M M NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-04-02	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
237	20654/2025	13.03.2025	ARBP-5/2024	S K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-06-28		(Seat No-119)
238	20655/2025	13.03.2025	SA-215/1993	P NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-03-11	SECOND APPEAL	(Seat No-4)
239	20656/2025	13.03.2025	WP (C) - 38997/2023	P NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-03-10	WRIT BRANCH-6	(Seat No-36)
240	20657/2025	13.03.2025	WP (C) - 30721/2023	P NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-03-10	WRIT BRANCH-3	(Seat No-33)
241	20658/2025	13.03.2025	CRLA-177/2022	G DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-7)
242	20659/2025	13.03.2025	WP (C) - 587/2025	P NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-03-11	WRIT BRANCH-8	(Seat No-42)
243	20660/2025	13.03.2025	WP (C) - 4843/2025	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2025-03-12	WRIT BRANCH-3	(Seat No-33)
244	20661/2025	13.03.2025	WP (C) - 19220/2018	M/S H.C. SAHOO, B. DASH	C.O.	COURT NO. 1	Order Dtd. 2025-03-11	WRIT BRANCH-4	(Seat No-38)
245	20662/2025	13.03.2025	WP (C) - 19920/2018	B K PATI	C.O.	COURT NO. 1	Order Dtd. 2019-01-16		(Seat No-38)
246	20663/2025	13.03.2025	CONTC-3068/2024	M R RAY	C.O.	COURT NO. 21	Order Dtd. 2025-04-		(Seat No-38)

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247	20664/2025	13.03.2025	WP (C) - 6577/2025	J. B. ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-03- 11		(Seat No- 38)
248	20665/2025	13.03.2025	WP (C) - 18557/2024	R K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-03- 12		(Seat No- 38)
249	20666/2025	13.03.2025	WP (C) - 6738/2025	B P TANGA	C.O.	COURT NO. 21	Order Dtd. 2025-03- 12	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 115)
250	20667/2025	13.03.2025	WP (C) - 6598/2025	LAXMAN BHOI	C.O.	COURT NO. 21	Order Dtd. 2025-03- 12		(Seat No- 115)
251	20668/2025	13.03.2025	WP (C) - 6228/2025	J SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-03- 12	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 120)
252	20669/2025	13.03.2025	TRP (C) - 73/2025	P K MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2025-04- 17		(Seat No- 120)
253	20670/2025	13.03.2025	WP (C) - 6227/2025	P BEHERA	C.O.	COURT NO. 14	Order Dtd. 2025-03- 12	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 104)
254	20671/2025	13.03.2025	BLAPL- 1723/2025	B B ROUT	C.O.	COURT NO. 14	Order Dtd. 2025-03- 11		(Seat No- 104)
255	20672/2025	13.03.2025	WP (C) - 6155/2025	SARAT CHANDRA MEKAP	C.O.	COURT NO. 14	Order Dtd. 2025-03- 12		(Seat No- 104)
256	20673/2025	13.03.2025	WP (C) - 5643/2025	T R DAS	C.O.	COURT NO. 14	Order Dtd. 2025-03- 12		(Seat No- 104)
257	20674/2025	13.03.2025	WP (C) - 5719/2025	T R DAS	C.O.	COURT NO. 14	Order Dtd. 2025-03- 12	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
258	20675/2025	13.03.2025	WP (C) - 5699/2025	T R DAS	C.O.	COURT NO. 14	Order Dtd. 2025-03- 12	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
259	20676/2025	13.03.2025	WP (C) - 1637/2025	P N NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025-03- 11	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 110)
260	20677/2025	13.03.2025	CRP- 46/2024	D SAMAL	C.O.	COURT NO.	Order Dtd.		(Seat No-

						14	2025-03-12		110)
261	20679/2025	13.03.2025	ABLAPL-14831/2023	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11	BAIL-1	(Seat No-6)
262	20680/2025	13.03.2025	WP (C) - 29582/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-6)
263	20681/2025	13.03.2025	ABLAPL-6134/2020	S P MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-28	BAIL-2	(Seat No-9)
264	20682/2025	13.03.2025	WP (C) - 29583/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-9)
265	20683/2025	13.03.2025	WP (C) - 29405/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-9)
266	20684/2025	13.03.2025	WP (C) - 23090/2024	R. K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Seat No-9)
267	20685/2025	13.03.2025	CRLMC-1004/2025	A K BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-12		(Seat No-9)
268	20686/2025	13.03.2025	WP (C) - 29581/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10		(Seat No-9)
269	20687/2025	13.03.2025	CRLMC-1001/2025	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-12		(Seat No-9)
270	20688/2025	13.03.2025	WP (C) - 5002/2025	GOPAL	C.O.	COURT NO. 14	Order Dtd. 2025-04-25	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
271	20689/2025	13.03.2025	CRLMC-947/2025	J R NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025-03-11		(Seat No-101)
272	20690/2025	13.03.2025	CONTC-1002/2025	P. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-04-29		(Seat No-101)
273	20691/2025	13.03.2025	CRLMC-888/2025	MAHES DAS	C.O.	COURT NO. 6	Order Dtd. 2025-03-12		(Seat No-101)
274	20692/2025	13.03.2025	WP (C) -	R. K. MOHABHOI	C.O.	COURT	Order	WRIT	(Seat

			7165/2025			NO. 2 OLD	Dtd. 2025-05- 05	BRANCH-8	No- 43)
275	20693/2025	13.03.2025	WP (C) - 7175/2025	R. K. MOHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05- 05		(Seat No- 43)
276	20694/2025	13.03.2025	CRLMC- 130/2025	PRAMOD KUMAR JENA	C.O.	COURT NO. 15	Order Dtd. 2025-01- 16		(Seat No- 43)
277	20695/2025	13.03.2025	WP (C) - 7178/2025	R. K. MOHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05- 05	WRIT BRANCH-6	(Seat No- 24)
278	20696/2025	13.03.2025	CRLMC- 4720/2024	B S SWAIN	C.O.	COURT NO. 15	Order Dtd. 9999-12- 31		(Seat No- 24)
279	20697/2025	13.03.2025	CONTC- 7408/2024	S. K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03- 07	CONTEMPT	(Seat No-1)
280	20698/2025	13.03.2025	WP (C) - 7246/2025	P K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 24		(Seat No-1)
281	20699/2025	13.03.2025	WP (C) - 7100/2025	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 07		(Seat No-1)
282	20700/2025	13.03.2025	WP (C) - 7132/2025	H K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-7	(Seat No- 15)
283	20701/2025	13.03.2025	WP (C) - 7129/2025	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 113)
284	20702/2025	13.03.2025	WP (C) - 15185/2018	K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 11	WRIT BRANCH-7	(Seat No- 18)
285	20703/2025	13.03.2025	WP (C) - 5721/2025	M. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12	WRIT BRANCH-1	(Seat No-4)
286	20704/2025	13.03.2025	WP (C) - 5693/2025	M. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12	WRIT BRANCH-5	(Seat No- 23)
287	20705/2025	13.03.2025	WP (C) - 6730/2025	N K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12	WRIT BRANCH-3	(Seat No- 14)

288	20706/2025	13.03.2025	WP (C) - 6819/2025	K. C. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12		(Seat No- 14)
289	20707/2025	13.03.2025	WP (C) - 6758/2025	N K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12	WRIT BRANCH-8	(Seat No- 43)
290	20708/2025	13.03.2025	WP (C) - 6923/2025	K. C. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12		(Seat No- 43)
291	20709/2025	13.03.2025	WP (C) - 6824/2025	N K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 12	WRIT BRANCH-1	(Seat No- 30)
292	20710/2025	13.03.2025	WP (C) - 7090/2025	K. C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-04- 03	WRIT BRANCH-4	(Seat No- 27)
293	20711/2025	13.03.2025	WP (C) - 6832/2025	N K ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-03- 12	WRIT BRANCH-3	(Seat No- 14)
294	20712/2025	13.03.2025	WP (C) - 7251/2025	M. K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-03- 24		(Seat No- 14)
295	20713/2025	13.03.2025	WP (C) - 6818/2025	N K ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-03- 12	WRIT BRANCH-4	(Seat No- 27)
296	20714/2025	13.03.2025	WP (C) - 6401/2025	M. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-03- 20		(Seat No- 27)
297	20715/2025	13.03.2025	WP (C) - 7004/2025	N K ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-03- 12	WRIT BRANCH-2	(Seat No-9)
298	20716/2025	13.03.2025	WP (C) - 26101/2024	S.K.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-03- 27		(Seat No-9)
299	20717/2025	13.03.2025	WP (C) - 6197/2025	P K NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-03- 12		(Seat No-9)
300	20718/2025	13.03.2025	WP (C) - 5446/2025	D. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025-03- 12	WRIT BRANCH-8	(Seat No- 41)
301	20719/2025	13.03.2025	WP (C) - 6333/2025	A K SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-03-	WRIT BRANCH-8	(Seat No- 42)

							12		
302	20720/2025	13.03.2025	CRLMC-980/2025	H. SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2025-03-12		(Seat No-42)
303	20721/2025	13.03.2025	WP (C) - 6335/2025	B DAS	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
304	20722/2025	13.03.2025	WP (C) - 6165/2025	B. K. DAS	C.O.	COURT NO. 20	Order Dtd. 2025-03-27		(Seat No-101)
305	20723/2025	13.03.2025	CRLMC-956/2025	K BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-03-12		(Seat No-101)
306	20724/2025	13.03.2025	WP (C) - 5798/2025	P. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-03-12	WRIT BRANCH-4	(Seat No-46)
307	20725/2025	13.03.2025	WP (C) - 6292/2025	L SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-03-12	WRIT BRANCH-8	(Seat No-42)
308	20726/2025	13.03.2025	CRLMC-995/2025	P PARIDA	C.O.	COURT NO. 20	Order Dtd. 2025-03-12		(Seat No-42)
309	20727/2025	13.03.2025	WP (C) - 5242/2025	R. K. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2025-06-19		(Seat No-42)
310	20728/2025	13.03.2025	WP (C) - 7190/2016	K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-03-11	WRIT BRANCH-1	(Seat No-2)
311	20729/2025	13.03.2025	WP (C) - 20084/2024	B K ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2025-03-11		(Seat No-2)
312	20730/2025	13.03.2025	ELPET-3/2024	R K BARIK	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	M. J. C.	(Seat No-1)
313	20731/2025	13.03.2025	ELPET-5/2024	R K BARIK	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	M. J. C.	(Seat No-1)
314	20732/2025	13.03.2025	BLAPL-10381/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-03-12		(Seat No-1)
315	20733/2025	13.03.2025	WP (C) - 22835/2024	J. P. KAR	C.O.	COURT NO.	Order Dtd.		(Seat No-1)

						12	2025-03-12		
316	20734/2025	13.03.2025	WP (C) - 4092/2025	SURENDRA KUMAR GARTIA	C.O.	COURT NO. 12	Order Dtd. 2025-03-12	WRIT BRANCH-4	(Seat No-17)
317	20735/2025	13.03.2025	WA-62/2025	KANTHAMANI SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-03-11		(Seat No-17)
318	20737/2025	13.03.2025	WP (C) - 674/2025	A K JATI	C.O.	COURT NO. 12	Order Dtd. 2025-03-11	WRIT BRANCH-4	(Seat No-19)
319	20738/2025	13.03.2025	WP (C) - 7476/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-13	WRIT BRANCH-8	(Seat No-43)
320	20739/2025	13.03.2025	WP (C) - 6596/2025	SARAT CHANDRA MEKAP	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	WRIT BRANCH-2	(Seat No-9)
321	20740/2025	13.03.2025	WP (C) - 6574/2025	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11		(Seat No-9)
322	20741/2025	13.03.2025	WP (C) - 6604/2025	R C MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
323	20742/2025	13.03.2025	WP (C) - 21863/2024	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-12		(Seat No-115)
324	20743/2025	13.03.2025	ARBP-89/2024	Y DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-12		(Seat No-115)
325	20744/2025	13.03.2025	RSA-112/2025	M. D. BISWAL	C.O.	COURT NO. 12	Order Dtd. 2025-04-07		(Seat No-115)
326	20745/2025	13.03.2025	ELPET-5/2024	K C PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-03-11	M.J.C.	(Seat No-1)
327	20746/2025	13.03.2025	CRLMC-1002/2025	P BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-03-12	CRIMINAL MISC	(Seat No-5)
328	20748/2025	13.03.2025	ABLAPL-342/2025	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-5)
329	20749/2025	13.03.2025	WP (C) -	SANJIB RAY	C.O.	COURT	Order	WRIT	(Seat

			6354/2025			NO. 12	Dtd. 2025-03-17	BRANCH-1	No-30)
330	20750/2025	13.03.2025	WP (C) - 7337/2025	M. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-03-13		(Seat No-30)
331	20751/2025	13.03.2025	WP (C) - 7330/2025	M. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-03-13		(Seat No-30)
332	20752/2025	13.03.2025	WP (C) - 7348/2025	M. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-03-13	WRIT BRANCH-7	(Seat No-15)
333	20753/2025	13.03.2025	WP (C) - 4418/2025	L. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-03-13	WRIT BRANCH-7	(Seat No-48)
334	20754/2025	13.03.2025	CRLMC- 2272/2024	BK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10	CRIMINAL MISC	(Seat No-7)
335	20755/2025	13.03.2025	TRP (C) - 211/2024	LAXMIDHAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-12		(Seat No-7)
336	20756/2025	13.03.2025	WP (C) - 6782/2025	RK DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	WRIT BRANCH-2	(Seat No-9)
337	20757/2025	13.03.2025	WP (C) - 15078/2024	M.K. RATH, ADV	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-11	WRIT BRANCH-6	(Seat No-26)
338	20758/2025	13.03.2025	WP (C) - 6618/2025	BK PATI	C.O.	COURT NO. 20	Order Dtd. 2025-03-13	WRIT BRANCH-2	(Seat No-9)
339	20759/2025	13.03.2025	WP (C) - 30753/2024	K SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-03-12	WRIT BRANCH-6	(Seat No-25)
340	20310/2025	13.03.2025	WP (C) - 36487/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-12-11	WRIT BRANCH-6	(Seat No-16)
341	20312/2025	13.03.2025	WA- 431/2025	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2025-03-11	WRIT APPEAL	(Seat No-7)
342	20314/2025	13.03.2025	WP (C) - 6639/2025	GOPAL KRUSHNA NANDA	GENERAL		Order Dtd. 2025-03-10	WRIT BRANCH-1	(Seat No-30)

343	20315/2025	13.03.2025	MATA-83/2023	GOPAL KRUSHNA NANDA	GENERAL		Order Dtd. 2025-03-11	FIRST APPEAL	(Seat No-4)
344	20318/2025	13.03.2025	WP (C) - 6641/2025	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2025-03-10	WRIT BRANCH-1	(Seat No-30)
345	20320/2025	13.03.2025	WP (C) - 22835/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-03-12		(Seat No-30)
346	20321/2025	13.03.2025	WP (C) - 6732/2025	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2025-03-10		(Seat No-30)
347	20322/2025	13.03.2025	WP (C) - 6047/2025	GHANASHYAM MUDULI	GENERAL		Order Dtd. 2025-03-12	WRIT BRANCH-4	(Seat No-46)
348	20323/2025	13.03.2025	RSA-258/2017	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-03-12	SECOND APPEAL	(Seat No-2)
349	20324/2025	13.03.2025	RSA-258/2017	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-03-12	SECOND APPEAL	(Seat No-2)
350	20325/2025	13.03.2025	BLAPL-138/2025	SWETAMBARA PUROHIT	GENERAL		Order Dtd. 2025-03-11	BAIL-1	(Seat No-1)
351	20326/2025	13.03.2025	ABLAPL-2445/2025	SWETAMBARA PUROHIT	GENERAL		Order Dtd. 2025-03-12	BAIL-2	(Seat No-18)
352	20327/2025	13.03.2025	ABLAPL-2456/2025	CLARA D SOUZA	GENERAL		Order Dtd. 2025-03-12	BAIL-2	(Seat No-12)
353	20351/2025	13.03.2025	WP (C) - 3933/2023	RAJESH KUMAR MAHAPATRA	GENERAL		Order Dtd. 2025-03-10	WRIT BRANCH-8	(Seat No-40)
354	20356/2025	13.03.2025	CONTC-7995/2024	RAMESH CHANDRA NAYAK	GENERAL		Order Dtd. 2025-03-12	CONTEMPT	(Seat No-4)
355	20398/2025	13.03.2025	WP (C) - 27206/2024	SIDHARTH PRASAD DAS	GENERAL		Order Dtd. 2025-03-11		(Seat No-4)
356	20401/2025	13.03.2025	WP (C) - 25651/2024	SHOVA KAR	GENERAL		Order Dtd. 2024-10-		(Seat No-4)

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357	20410/2025	13.03.2025	BLAPL-1027/2025	BAISNAB CHARAN PATRA	GENERAL		Order Dtd. 2025-02-14		(Seat No-4)
358	20416/2025	13.03.2025	WP (C) - 25477/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-10-21		(Seat No-4)
359	20426/2025	13.03.2025	WP (C) - 33310/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
360	20456/2025	13.03.2025	WP (C) - 27514/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2025-01-16		(Seat No-123)
361	20462/2025	13.03.2025	WP (C) - 27065/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2025-01-16		(Seat No-123)
362	20475/2025	13.03.2025	WP (C) - 29245/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-02-24		(Seat No-123)
363	20486/2025	13.03.2025	BLAPL-607/2025	BAISHNAB CHARAN PATRA	GENERAL		Order Dtd. 2025-03-12		(Seat No-123)
364	20489/2025	13.03.2025	WP (C) - 3550/2022	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-03-05	WRIT BRANCH-6	(Seat No-35)
365	20497/2025	13.03.2025	BLAPL-1672/2025	BASUDEV BARIK	GENERAL		Order Dtd. 2025-03-10	BAIL-2	(Seat No-17)
366	20499/2025	13.03.2025	ABLAPL-2614/2025	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-03-13		(Seat No-17)
367	20503/2025	13.03.2025	WP (C) - 6487/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-06	WRIT BRANCH-6	(Seat No-24)
368	20506/2025	13.03.2025	BLAPL-1752/2025	BASUDEV BARIK	GENERAL		Order Dtd. 2025-03-12		(Seat No-24)
369	20508/2025	13.03.2025	WP (C) - 15004/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-07	WRIT BRANCH-2	(Seat No-45)
370	20509/2025	13.03.2025	WP (C) - 6541/2025	DEBENDRA BEHERA	GENERAL		Order Dtd.	WRIT BRANCH-8	(Seat No-

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371	20519/2025	13.03.2025	WP (C) - 27114/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-11		(Seat No-42)
372	20526/2025	13.03.2025	CONTC-7034/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-02-21		(Seat No-42)
373	20537/2025	13.03.2025	CONTC-5727/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-02-21		(Seat No-42)
374	20542/2025	13.03.2025	CONTC-669/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-02-21		(Seat No-42)
375	20678/2025	13.03.2025	BLAPL-10791/2024	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2025-03-13		(Seat No-42)
376	20736/2025	13.03.2025	CRLMP-114/2025	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2025-03-06		(Seat No-42)
377	20369/2025	13.03.2025	ABLAPL-49/2025	JABED QUADRI@MOJAHID SAJI	GENERAL		Order Dtd. 2025-02-19		(Seat No-42)
378	20372/2025	13.03.2025	ABLAPL-2224/2025	A PATI	GENERAL				(Seat No-42)
379	20373/2025	13.03.2025	ABLAPL-2223/2025	A PATI	GENERAL			BAIL-1	(Seat No-3)
380	20374/2025	13.03.2025	ABLAPL-2211/2025	A PATI	GENERAL				(Seat No-3)
381	20375/2025	13.03.2025	BLAPL-14402/2023	S SAHU	GENERAL			BAIL-2	(Seat No-9)
382	20376/2025	13.03.2025	WP (C) - 1332/2025	D NAYAK	GENERAL			WRIT BRANCH-7	(Seat No-10)
383	20377/2025	13.03.2025	WP (C) - 6147/2011	B R SENAPATI	GENERAL				(Seat No-10)
384	20378/2025	13.03.2025	WP (C) - 7083/2025	R K BASIK	GENERAL			WRIT BRANCH-4	(Seat No-27)
385	20379/2025	13.03.2025	WP (C) - 6391/2025	B R SENAPATI	GENERAL			WRIT BRANCH-7	(Seat No-18)
386	20380/2025	13.03.2025	CONTC-449/2025	PK JENA	GENERAL				(Seat No-18)

387	20381/2025	13.03.2025	ABLAPL-2462/2025	R K BARIK	GENERAL				(Seat No-18)
388	20382/2025	13.03.2025	CONTC-2056/2011	S MOHANTY	GENERAL			CONTEMPT	(Seat No-3)
389	20383/2025	13.03.2025	RPFAM-77/2024	A K MOHANTY	GENERAL			FIRST APPEAL	(Seat No-4)
390	20384/2025	13.03.2025	ABLAPL-3450/2024	S K PALAI	GENERAL				(Seat No-4)
391	20385/2025	13.03.2025	CMP-715/2023	P K MOHANTY	GENERAL			WRIT BRANCH-4	(Seat No-27)
392	20386/2025	13.03.2025	RSA-337/2006	M R SAHOO	GENERAL				(Seat No-27)
393	20387/2025	13.03.2025	WP (C) - 4180/2003	P K MISHRA	GENERAL				(Seat No-27)
394	20388/2025	13.03.2025	WP (C) - 18550/2018	B K PATI	GENERAL				(Seat No-27)
395	20389/2025	13.03.2025	CONTC-1402/2019	B K PATI	GENERAL			CONTEMPT	(Seat No-1)
396	20390/2025	13.03.2025	ABLAPL-11893/2024	G SAHOO	GENERAL				(Seat No-1)
397	20391/2025	13.03.2025	WP (C) - 5037/2025	D SWAIN	GENERAL			WRIT BRANCH-5	(Seat No-47)
398	20393/2025	13.03.2025	CRLMC-4608/2024	P K NAYAK	GENERAL				(Seat No-47)
399	20394/2025	13.03.2025	CRLA-1257/2024	M R BARIK	GENERAL				(Seat No-47)
400	20402/2025	13.03.2025	MACA-736/2022	S MOHANTY	GENERAL			MISC. APPEAL SEC.	(Seat No-4)
401	20405/2025	13.03.2025	WP (C) - 5424/2015	S C BISWAL	GENERAL			WRIT BRANCH-5	(Seat No-21)
402	20407/2025	13.03.2025	WP (C) - 6262/2025	R C BADAJENA	GENERAL			WRIT BRANCH-6	(Seat No-35)
403	20408/2025	13.03.2025	WP (C) - 23437/2024	P K MOHANTY	GENERAL				(Seat No-35)
404	20409/2025	13.03.2025	WP (C) - 2823/2014	R C PATTANAIK	GENERAL				(Seat No-35)
405	20429/2025	13.03.2025	WP (C) - 1684/2007	R K CHOUDHURY	GENERAL				(Seat No-35)
406	20430/2025	13.03.2025	ABLAPL-	ASHOK KUMAR	GENERAL		Order	BAIL-2	(Seat

			5974/2024	SARANGI			Dtd. 2025-03-12		No-9)
407	20431/2025	13.03.2025	WP (C) - 1685/2007	R K CHOUDHURY	GENERAL				(Seat No-9)
408	20432/2025	13.03.2025	WP (C) - 28820/2024	P K MISHRA	GENERAL				(Seat No-9)
409	20433/2025	13.03.2025	CRLA- 403/2024	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2025-07-08	CRIMINAL APPEAL	(Seat No-10)
410	20434/2025	13.03.2025	TRP (C) - 273/2024	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2025-03-12		(Seat No-10)
411	20435/2025	13.03.2025	WPC (OAC) - 748/2016	J R BEHERA	GENERAL			OA Branch	(Seat No-1)
412	20436/2025	13.03.2025	WP (C) - 30464/2024	S. R. PANI	GENERAL		Order Dtd. 2025-03-10	WRIT BRANCH-4	(Seat No-19)
413	20437/2025	13.03.2025	ABLAPL- 8227/2023	T K SAHOO	GENERAL			BAIL-1	(Seat No-1)
414	20438/2025	13.03.2025	MACA- 1301/2024	H SUNDARA	GENERAL				(Seat No-1)
415	20440/2025	13.03.2025	ELPET- 3/2024	S SRIVANTAV	GENERAL			M.J.C.	(Seat No-1)
416	20441/2025	13.03.2025	WP (C) - 10671/2024	B JENA	GENERAL			WRIT BRANCH-5	(Seat No-21)
417	20442/2025	13.03.2025	WP (C) - 2706/2025	R N PATTANAIK	GENERAL				(Seat No-21)
418	20444/2025	13.03.2025	WPC (TAC) - 133/1988	R P DALAI	GENERAL			OA Branch	(Seat No-1)
419	20446/2025	13.03.2025	WP (C) - 26104/2017	M ROUT	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
420	20448/2025	13.03.2025	CRLMC- 809/2025	J B ROUT	GENERAL			CRIMINAL MISC	(Seat No-4)
421	20449/2025	13.03.2025	ABLAPL- 12779/2024	A SAHOO	GENERAL			BAIL-1	(Seat No-3)
422	20450/2025	13.03.2025	ABLAPL- 2568/2025	J K MAJHI	GENERAL			BAIL-1	(Seat No-2)
423	20453/2025	13.03.2025	ABLAPL- 2569/2025	R K SAHU	GENERAL				(Seat No-2)
424	20459/2025	13.03.2025	CRLA- 603/2023	D DASH	GENERAL			CRIMINAL APPEAL	(Seat No-9)
425	20461/2025	13.03.2025	WP (C) - 7176/2013	K PARIDA	GENERAL				(Seat No-9)
426	20465/2025	13.03.2025	FA-7/1984	B K PATI	GENERAL			FIRST APPEAL	(Seat No-8)

427	20466/2025	13.03.2025	FA-7/1984	B K PATI	GENERAL			FIRST APPEAL	(Seat No-8)
428	20556/2025	13.03.2025	CRLA-200/2017	CHINABIHARI MOHANTA	GENERAL		Judgement Dtd. 2023-09-29	CRIMINAL APPEAL	(Seat No-2)
429	20560/2025	13.03.2025	CRLA-378/2019	D. K. NAYAK	GENERAL		Judgement Dtd. 2023-05-17	CRIMINAL APPEAL	(Seat No-6)
430	20562/2025	13.03.2025	JCRLA-22/2009	D. K. NAYAK	GENERAL		Judgement Dtd. 2023-11-09	CRIMINAL APPEAL	(Seat No-1)
431	20564/2025	13.03.2025	CRLA-256/2019	D. K. NAYAK	GENERAL		Judgement Dtd. 2023-12-04	CRIMINAL APPEAL	(Seat No-6)
432	20567/2025	13.03.2025	CRLA-257/2019	D. K. NAYAK	GENERAL		Judgement Dtd. 2023-12-04	CRIMINAL APPEAL	(Seat No-6)
433	20573/2025	13.03.2025	JCRLA-88/2009	D. K. NAYAK	GENERAL		Judgement Dtd. 2023-07-27	CRIMINAL APPEAL	(Seat No-1)
434	20575/2025	13.03.2025	CRLA-227/2016	D. K. NAYAK	GENERAL		Judgement Dtd. 2016-08-01		(Seat No-1)
435	20578/2025	13.03.2025	CRLA-580/2023	D. K. NAYAK	GENERAL		Judgement Dtd. 2023-08-28	CRIMINAL APPEAL	(Seat No-9)
436	20580/2025	13.03.2025	CRLA-683/2016	D. K. NAYAK	GENERAL		Judgement Dtd. 2022-12-06	CRIMINAL APPEAL	(Seat No-4)
437	20582/2025	13.03.2025	JCRLA-3/2011	D. K. NAYAK	GENERAL		Judgement Dtd. 2022-11-25	CRIMINAL APPEAL	(Seat No-6)
438	20583/2025	13.03.2025	JCRLA-33/2010	D. K. NAYAK	GENERAL		Judgement Dtd. 2024-04-15	CRIMINAL APPEAL	(Seat No-9)
439	20585/2025	13.03.2025	JCRLA-5/2011	D. K. NAYAK	GENERAL		Judgement Dtd. 2022-05-19	CRIMINAL APPEAL	(Seat No-6)
440	20588/2025	13.03.2025	JCRLA-30/2008	D. K. NAYAK	GENERAL		Judgement Dtd. 2023-07-14	CRIMINAL APPEAL	(Seat No-6)
441	20591/2025	13.03.2025	CRLA-	D. K. NAYAK	GENERAL		Judgement	CRIMINAL	(Seat

			19/2011				Dtd. 2023-12-04	APPEAL	No-11)
442	20593/2025	13.03.2025	CRLA-680/2016	D. K. NAYAK	GENERAL		Judgement Dtd. 2023-10-19	CRIMINAL APPEAL	(Seat No-4)
443	20595/2025	13.03.2025	CRA-269/1991	D. K. NAYAK	GENERAL		Judgement Dtd. 2019-08-26	CRIMINAL APPEAL	(Seat No-2)
444	20598/2025	13.03.2025	JCRLA-112/2004	D. K. NAYAK	GENERAL		Judgement Dtd. 2017-11-01		(Seat No-2)
445	20604/2025	13.03.2025	JCRLA-78/2017	D. K. NAYAK	GENERAL		Judgement Dtd. 2023-09-05	CRIMINAL APPEAL	(Seat No-5)
446	20606/2025	13.03.2025	CRLA-294/2013	D. K. NAYAK	GENERAL		Judgement Dtd. 2022-11-01	CRIMINAL APPEAL	(Seat No-6)
447	20614/2025	13.03.2025	CRLA-348/2016	D. K. NAYAK	GENERAL		Judgement Dtd. 2023-07-24	CRIMINAL APPEAL	(Seat No-4)
448	20617/2025	13.03.2025	CRLA-523/2016	D. K. NAYAK	GENERAL		Judgement Dtd. 2023-09-05	CRIMINAL APPEAL	(Seat No-4)
449	20619/2025	13.03.2025	JCRLA-48/2018	D. K. NAYAK	GENERAL		Judgement Dtd. 2023-07-24	CRIMINAL APPEAL	(Seat No-4)
450	20622/2025	13.03.2025	DSREF-3/2012	D. K. NAYAK	GENERAL		Judgement Dtd. 2013-11-20		(Seat No-4)
451	20624/2025	13.03.2025	JCRLA-4/2020	D. K. NAYAK	GENERAL		Judgement Dtd. 2024-10-03	CRIMINAL APPEAL	(Seat No-11)
452	20626/2025	13.03.2025	JCRLA-4/2016	D. K. NAYAK	GENERAL		Judgement Dtd. 2023-07-24	CRIMINAL APPEAL	(Seat No-1)
453	20627/2025	13.03.2025	CRLA-158/2003	D. K. NAYAK	GENERAL		Judgement Dtd. 2022-09-29	CRIMINAL APPEAL	(Seat No-4)
454	20629/2025	13.03.2025	CRLA-287/2023	D. K. NAYAK	GENERAL		Judgement Dtd. 2024-03-12	CRIMINAL APPEAL	(Seat No-9)

455	20747/2025	13.03.2025	ABLAPL- 2410/2025	SUBRAT KUMAR DAS	GENERAL		Order Dtd. 2025-03- 11		(Seat No-9)
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